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Dr. B. D. Kalelkar, Industrial Adviser (Engineering) Ministry of Commerce and Industry, New Delhi.

Shri N. N. Tandon, Secretary

SHRI BHUPESH GUPTA: May I know if the Government would consider any proposal for taking on this Committee representatives of the trade unions in the Railways?

Shri O. V. ALAGESAN: The Committee has already been constituted and there is no idea of augmenting the membership of the Committee.

## MODEL RULES UNDER THE PLANTATION LABOUR ACT

\*75. Shri S. N. MAZUMDAR: Will the Minister for Labour be pleased to state:

- (a) how many State Governments have adopted the model rules framed in respect of the welfare measures provided for in the Plantation Labour Act;
- (b) whether these rules have come into force in those States; and
  - (c) if so, from which date or dates?

DEPUTY MINISTER THE FOR LABOUR (SHRI ABID ALI): (a), (b) and (c). According to available information, 9 State Governments have published the draft rules under the Plantations Labour Act for criticism. They are expected to be finalised shortly. The other 2 State Governments concerned are taking steps to publish the draft rules.

## CASES OF ILLEGAL GRATIFICATION IN THE ENGINEERING DEPARTMENT OF THE RAILWAYS

\*76. MOULANA M. FARUQI: Will the Minister for RAILWAYS be pleased to state:

(a) the number of cases involving, giving and receiving of illegal gratification detected in the Engineering

Department of each railway zone during each of the years 1952-53, 1953-54 and 1954-55; and

(b) how many persons were convicted on that account?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI4 O. V. ALAGESAN): (a) and (b). A statement is placed on the Table of the House. [See Appendix X, Annexure No. 12.]

†[मॉलाना एम० फारूकी: क्या गवर्नमेंट यह बता सकती हैं कि इन मुकदमात पर कितना खर्च हुआ?]

श्री आं० बी० अलगेसन : खर्च के बार में मेरें पास कोई इंफार्मोशन नहीं हैं।]

WILLINGDON HOSPITAL AND NURSING HOME

\*77. SHRI M. GOVINDA REDDY: Will the Minister for HEALTH be pleased to state:

- (a) the number of-
  - (i) doctors; and
  - (ii) nurses,

in attendance daily in the Willingdon Hospital and Nursing Home since it was taken over by Government;

- (b) the average daily number of-
  - (i) out-patients; and
  - (ii) in-patients,

in that hospital during the same period; and

(c) whether expansion of the hospital and additional equipment and personnel therefor has since been sanctioned?

<sup>†</sup>Hindi transliteration.